

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1631
TO BE ANSWERED ON 20.12.2018**

UMPP

†1631. SHRI KAUSHALENDRA KUMAR:

**Will the Minister of POWER
be pleased to state:**

- (a) the present status of the proposed 4000 megawatts Ultra Mega Power Project at Banka in Bihar;**
- (b) the estimated cost thereof;**
- (c) whether there is any possibility of cost escalation in case there is delay in the execution thereof; and**
- (d) if so, the details thereof ?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) : A site at Kakwara in Banka Distt has been identified for setting up of UMPP in Bihar. The current status of project is given in the Annexure.

(b) : The likely cost of project would be around Rs. 30,000 Crores.

(c) & (d) : The cost escalation, if any, would be adjusted/ payable as per the provision of the Power Purchase Agreement (PPA).

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1631 TO BE ANSWERED IN THE LOK SABHA ON 20.12.2018.

**Status of Bihar UMPP
(District Banka, Bihar)**

Land	<ul style="list-style-type: none"> i. "In -principle" approval accorded by Govt. of Bihar near Kakwara village in Banka District on 22.04.2013. ii. Application for acquisition of land for power plant submitted to District Magistrate (DM) on 29.12.2016. iii. Application for R&R Colony submitted to DM on 23.01.2017. Scrutiny by District Administration is under process. iv. Power Finance Corporation (PFC) has deposited cost for conducting SIA Study to DM, Banka in Dec 2017. v. District Administration is seeking advice from the State Govt. regarding timeframe for depositing estimated cost of the land to initiate SIA study. 								
Water	<p>"In -principle" approval accorded by Water Resource Deptt., Govt. of Bihar on 03.05.2013 allocating 120 cusecs of water from River Ganga.</p> <p>Intake point has been identified in Mahispur in Munger district.</p>								
Fuel	<ul style="list-style-type: none"> i. Ministry of Coal vide O.M dated 08.04.2015 tentatively recommended Pirpainti/ Barahat coal blocks to this UMPP. Further, MoC vide DO letter dated 17.02.2016 has allotted an additional area of 3.2 km² to coal block of Pirpainti/ Barahat for Bihar UMPP to provide an additional reserve of 165 MT(extractable 100 MT) so that coal block is able to meet the coal requirement of UMPP. ii. Ministry of Power has already written to MoC requesting to expedite firm allocation of enlarged Pirpainti/ Barahat coal blocks (with an additional area of 3.2 sq.km) to Bihar Infrapower Ltd., Infra SPV for Bihar UMPP. 								
Creation of SPV	<p>Operating SPV - Bihar Mega Power Limited was incorporated on 09.06.2015</p> <p>Infrastructure SPV - Bihar Infra Power Limited was incorporated on 30.06.2015</p>								
Power Allocation	<table border="1" data-bbox="434 1585 1417 1688"> <tr> <td align="center">Bihar</td> <td align="center">Jharkhand</td> <td align="center">Uttar Pradesh</td> <td align="center">Karnataka</td> </tr> <tr> <td align="center">2000 MW</td> <td align="center">1000 MW</td> <td align="center">600 MW</td> <td align="center">400 MW</td> </tr> </table> <p>Authorization letters have been received and Joint Deed Agreement has been signed on 07.03.2016 by Procurers.</p>	Bihar	Jharkhand	Uttar Pradesh	Karnataka	2000 MW	1000 MW	600 MW	400 MW
Bihar	Jharkhand	Uttar Pradesh	Karnataka						
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Environmental Clearance	<p>Terms of Reference (ToR) accorded by MoEF&CC on 07.06.2016 Environmental impact assessment (EIA) studies started in October 2016.</p> <p>The work on technical studies etc. has already commenced.</p>								
